COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 264 OF 2014 & IA NO. 1131 OF 2018 APPEAL NO. 173 OF 2015 & IA NO. 1130 OF 2018 <u>AND</u> APPEAL NO. 277 OF 2015

Dated: 27th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:Punjab State Power Corporation Ltd.Vs.Punjab State Electricity Regulatory Commission		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Ms. Parichita Chowdhury for Mr. Anand K. Ganesan	
Counsel for the Respondent(s) :	Mr. Sakesh Kumar for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.10.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk